ODISHA ACT 1 OF 1944

THE MADRAS ESTATES LAND (ODISHA AMENDMENT) ACT, 1944

(1st April 1944)

AN ACT TO AMEND THE MADRAS ESTATES LAND (AMENDMENT) ACT, 1934, IN ITS APPLICATION TO ODISHA.

WHEREAS it is expedient to amend the Madras Estates Land VIII of Quantum (Amendment) Act, 1934, in its application to Orissa for the 1934 purposes hereinafter appearing;

It is hereby enacted as follows :---

Short title and commencement

- 1. (1) This Act may be called the Madras Estates Land (Orissa Amendment) Act, 1944.
 - (2) It shall come into force at once.

Amendment 2. In sub-section (2) of section 127 of the Madras Estates Madras Act of Section Land (Amendment) Act, 1934, for the expression "1st day of VIII of 127 of April 1944", in all the places where it occurs, the expression "1934" (1st day of April 1945" shall be substituted and shall be deemed always to have been substituted.